

DIVISION BENCH
COURT - II

O-209

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/130(KB)2022
IA(I.B.C)/878(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH APRIL 2024

IN THE MATTER OF	STATE BANK OF INDIA VS SHREE MAHALAXMI CORPORATION PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)
Mr. Udit Agarwal, Adv.] For the IRP

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **17th May, 2024**.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)